

**Title:**Tenders

**Reference No.:**--

**Date:**06/11/2009

Amendment to the tender document dated : 30th October

The point 1.5 of the Tender document (Page No: 17) has been amended as detailed below:

Point 1.5 at Page 17.	Existing Configuration	Amended Configuration
	<p>The proposed solution should match following criteria.</p> <p>a. 6 number of 10/100/1000 Ethernet Ports</p> <p>b. 20000 number of new connection / second</p> <p>c. 600,000 number of concurrent connection</p> <p>d. 2000 Mbps Firewall throughput</p> <p>e. 200 Mpbs 3DES/AES VPN throughput</p> <p>f. 900Mbps IPS throughput</p> <p>g. 600 Mpbs AVAS throughput</p> <p>h.UTM Throughput should be 450 Mbps</p>	<p>The proposed solution should match following criteria.</p> <p>a. 6 number of 10/100/1000 Ethernet Ports</p> <p>b. 3000 number of new connection / second</p> <p>c. 220000 number of concurrent connection</p> <p>d. 750 Mbps Firewall throughput</p> <p>e.50/60 Mpbs 3DES/AES VPN throughput</p> <p>f. 200 Mbps IPS throughput</p> <p>g. 120 Mpbs AVAS throughput</p> <p>h.UTM Throughput should be 125 Mbps</p> <p>Configurable Internal / DMZ/WAN ports – Yes</p> <p>USB ports : 2 Nos</p> <p>Nodes : Unlimited</p> <p>Authenticated users: Unlimited</p>

The bidders are requested to make a note of the above.

Joint Director (IT)